

1	2	3	4	5	6	7	8	9	10	11	12
18	Mizoram	54	5.9	20	2.1	37	3.9	72	7.5	83	8.5
19	Nagaland	14	0.7	18	0.9	17	0.8	23	1.1	13	0.6
20	Orissa	725	1.9	770	2.0	799	2.1	985	2.5	939	2.4
21	Punjab	380	1.5	390	1.5	398	1.5	442	1.7	519	2.0
22	Rajasthan	1050	1.8	1038	1.7	993	1.6	1085	1.7	1238	1.9
23	Sikkim	10	1.8	3	0.5	18	3.1	20	3.4	24	4.1
24	Tamil Nadu	557	0.9	618	1.0	571	0.9	457	0.7	523	0.8
25	Tripura	114	3.5	160	4.8	162	4.8	189	5.5	157	4.5
26	Uttar Pradesh	911	0.5	1397	0.8	1217	0.7	1314	0.7	1648	0.9
27	Uttarakhand	107	1.2	115	1.3	133	1.5	147	1.6	117	1.2
28	West Bengal	1002	1.2	1475	1.8	1686	2.0	1731	2.0	2106	2.4
	Total State	15327	1.5	17641	1.7	17651	1.6	18682	1.7	20096	1.8
29	A&N Islands	2	0.5	10	2.6	4	1.0	6	1.5	3	0.7
30	Chandigarh	18	1.9	19	1.9	33	3.3	19	1.9	22	2.1
31	D&N Haveli	1	0.4	7	2.9	5	2.0	6	2.4	7	2.7
32	Daman & Diu	5	3.0	1	0.6	2	1.1	3	1.7	1	0.5
33	Delhi	490	3.3	551	3.6	658	4.2	623	3.8	598	3.6
34	Lakshadweep	2	3.2	0	0.0	0	0.0	0	0.0	1	1.5
35	Puducherry	2	0.2	4	0.4	6	0.6	9	0.9	9	0.8
	Total UT	520	3.0	592	3.3	708	3.8	666	3.5	641	3.2
	Total All India	15847	1.5	18233	1.7	18359	1.7	19348	1.7	20737	1.8

Source: Crime in India

Diversion of developmental funds in North-eastern States

2803. SHRI S.S. AHLUWALIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that investigations have unraveled diversion of developmental funds, given to the autonomous institutions in North-Eastern States like the North Cachar Hills Autonomous Council, to various insurgent outfits by their officials;

(b) if so, the details of the latest findings;

(c) the details of similar instances detected, if any, in the recent past; and

(d) the steps taken by Government so far inter-alia for ensuring transparency in utilization of developmental funds and accountability of the officials and members dealing with it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The National Investigating Authority (NIA) has registered two cases regarding seizure of funds meant for Dima Halam Haogah (Joel) DHD(J) outfit. During investigation evidence has been collected which prima facie establish that some developmental funds meant for North Cachar Hills Autonomous Council have been misappropriated with the help of some public servants.

(c) A Complaint was received in January 2009 about misappropriation of funds by the officials of North Cachar Hills Autonomous Council (NCHAC). A case has been registered by Assam Police in the regard.

(d) The Government of Assam has constituted an Expert Committee to recommend procedure for monitoring and supervision of funds released to Autonomous Councils including NCHAC set up in the State of Assam. Funds released by the Central Government to the State Government for implementing various schemes are monitored regularly.

Naxals slowing development projects in Chhattisgarh and Jharkhand

2804. SHRIMATI MOHSINA KIDWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that naxals are slowing the developmental projects going on in Chhattisgarh and Jharkhand areas;

(b) if so, what is the position of activities related to infrastructure development in these States;

(c) whether Government is providing adequate security to the people working in these areas; and

(d) whether Government will raise special force to tackle this problem and help in modernizing State forces?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) In the area highly affected by naxals, implementation of developmental programmes are affected.

Infrastructure developmental works are in progress under police security. The States have raised Special Task Forces, India Reserve Battalions and have filled up vacancies in State Police Forces to deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. These inter alia include deployment of Central Paramilitary Forces (CPMFs) - 37 Bns), modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme); reimbursement of security-related expenditure under the Security Related Expenditure (SRE) Scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extremism affected States; assistance in training of State Police through Ministry of Defence, Central Police Organisations and Bureau of Police Research and Development; sharing of Intelligence; facilitating inter-State coordination; launching special intra-State and inter-State coordinated joint operations, assistance in community policing and civic actions and assistance in development works through a range of schemes of different Central Ministries.

Two CoBRA battalions specially trained in Counter Insurgency & Jungle Warfare, have been raised in Jagdalpur in Chhattisgarh and Koarput in Orissa. 37 India Reserve (IR) battalions have been sanctioned of which 24 have been raised. Rs. 10.50 crore have been released for setting up of 7 CIAT schools in 4 naxal affected States of Bihar 1, Chhattisgarh 2, Jharkhand 2 and Orissa 2.

Children registered under RBD Act

2805. SHRI A. ELAVARASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that our country has world's largest number of unregistered children, even after our country has become signatory to the United Nations Convention on the Rights of the Child, 1989;

(b) whether it is also a fact that only about 38,000 out of the estimated 70,000 births everyday get registered by the institutions which are set up in States under Registration of Births and Deaths (RBD) Act;

(c) if so, whether Government has analyzed the reasons for this serious condition; and

(d) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) As per the available information, the overall level of registration of births in the country has been 69 per cent. State-wise, the level of registration of births varies from 100 per cent in 13 States/UTs to below 50 per cent in 3 States/UTs. In the remaining States/UTs, it is ranging from 50 per cent to 80 per cent and above. In the absence of the availability of data across all the countries in the world,